

DCIT Vs Ramprastha Properties Pvt. Ltd

Court: Income Tax Appellate Tribunal (Delhi F Bench)

Date of Decision: May 30, 2024

Hon'ble Judges: G.S. Pannu, (VP); Anubhav Sharma, J

Bench: Division Bench

Advocate: Sanjay Kumar, Shubham Shanakar Gogoi, Vivek Vardhan

Final Decision: Dismissed

Judgement